Unstarred Questions

Statement Funds released to the State of Andhra Pradesh during 2019-2020

[18 July, 2019]

(₹ in Lakh)

Sl. No.	Name of the Scheme	Fund Released
1.	(i) Anganwadi Services(General)	12260.00
	(ii) Anganwadi Services (SNP)	11948.00
2.	Pradhan Mantri Matru Vandana Yojana (PMMVY)	3375.00
3.	Child Protection Scheme (CPS)	1171.64
4.	Scheme for Adolescent Girl (SAG)	99.76
5.	Beti Bachao Beti Padhao (BBBP)	98.23
6.	One Stop Centre (OSC)	165.05
7.	Women Helpline(WHL)	34.08
	Total	29,151.76

Complaints and settlement by NCPCR

- 3001. SHRI K. SOMAPRASAD: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the number and details of complaints received by the National Commission for Protection of Child Rights (NCPCR) on child abuse during 2014 to 2019, Statewise; and
- (b) the steps taken/proposed to be taken to streamline the functioning of NCPCR for expediting the settlement of complaints?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The State/UT-wise details of the complaints received by National Commission for Protection of Child Rights (NCPCR) relating to violation of child rights including child abuse from the year 2016-17 till 2019-20 (upto 31st May, 2019) is given in the Statement (See below). The year-wise details of the complaints received during 2014-15 and 2015-16 is not available with NCPCR.

(b) NCPCR has taken steps to streamline and expedite the settlement of complaints through E-baalnidaan, an Online Complaint Management System, for lodging complaints related to any violation of child rights. Further, for easy and direct reporting of sexual offences against children as well as timely action against the offenders under the POCSO Act, 2012, the POCSO e-Box, an Online Complaint Registration System, has been launched.

Unstarred Questions

Statement

State/UTs-wise details of the complaints received by NCPCR relating violation of child rights including child abuse from the year 2016-17 till 2019-20 (upto 31st May 2019)

		June me year			are order	to a factor	/		
SI.	State/UT	Complaints	No.	No. of complaints received	aints recei	ved	Total of	Total no. of	Cases
No.		Pending as on 01-4-2016	2016-17	2017-18	2018-19	2019-20	(3) to (7)	complaints closed	pending as on 01-6-2019
	(2)	(3)	(4)	(5)	(9)	(7)	(8)	(6)	(10)
H	1. Andaman and Nicobar Islands	0	-	4	5	0	10	8	2
Ci.	2. Andhra Pradesh	469	25	40	51	7	592	439	153
æ.	3. Arunachal Pradesh	7	0	5	4	3	14	7	7
4.	Assam	14	18	33	28	9	66	78	21
5.	Bihar	80	64	73	200	25	442	267	174
9	Chandigarh	4	6	12	8	33	36	31	5
7.	Chhattisgarh	12	53	47	72	7	191	124	89
∞:	Dadra and Nagar Haveli	0	0	\vdash	0	0	П	-	0
9.	Daman and Diu	0	-	0	0	0	H	1	0
10.	Delhi	134	291	266	378	9	1134	786	359
11	Goa	0	9	-	7	-	10	6	1
12.	12. Gujarat	6	31	35	11	∞	160	113	44

Writt	en A	Answers to [18 July, 2019] Unstarred Questions						353									
187	10	157	58	46	0	196	131	22	2	7	2	16	4	59	116	0	159
436	31	188	167	122	c	525	315	19	18	9	2	199	11	158	387	5	308
622	41	345	223	168	c	720	446	41	20	∞ ′	4	300	15	217	503	5	466
29	7	35	6	4	0	22	24	0	-	_	-	∞	2	∞	22	0	24
192	14	134	85	47	0	218	157	8	7	2	7	125	33	75	142	П	118
152	13	55	11	52	2	202	129	4	5	0	0	75	0	70	112	8	96
143	7	55	36	51	-	140	105	7	9	7	0	61	7	43	104	0	83
106	5	99	16	14	0	138	31	22	9	B	1	31	æ	21	123	1	145
Haryana	Himachal Pradesh	Jharkhand	16. Karnataka	17. Kerala	Lakshadweep	19. Madhya Pradesh	Maharashtra	21. Manipur	Meghalaya	Mizoram	Nagaland	Odisha	Puducherry	27. Punjab	Rajasthan	Sikkim	30. Tamil Nadu
13.	14.	15.	16.	17.	18.	19.	20.	21.	22.	23.	24.	25.	26.	27.	28.	29.	30.

Telangana

Tripura

34.

Others*

36.

*stands for State of Jammu and Kashmir which is not covered under the Commission for Protection of Child Rights Act, 2005 and Non Resident Indians (NRIs)